

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) The Government is aware that Shri Shahrukh Khan faced delay in immigration clearance at the White Plains Airport, New York on 12 April 2012. However, the U.S. Customs and Border Protection officials took immediate steps to clear Mr. Khan following intervention by the Consulate General of India in New York and also conveyed their sincere apologies for the inconvenience caused to Mr. Khan.

(b) The Embassy of India in Washington raised the incident with the U.S. Department of State, which expressed apologies for any discomfort or inconvenience suffered by Mr. Khan due to the incident. The Ministry of External Affairs also conveyed to the U.S. Embassy in New Delhi its concerns over the incident. On 13 April 2012, the U.S. Embassy spokesperson apologised for any inconvenience or delay experienced by Mr. Shahrukh Khan.

(c) and (d) The Government has used every opportunity, including during the India-U.S. Aviation Security Group meeting, to stress that while it respects the right of every country to institute necessary security procedures at their airports, it should be done in a manner that does not cause inconvenience to *bona fide* passengers, takes into account internationally recognised diplomatic courtesies and privileges, and is sensitive to cultural and religious sentiments of travellers. The U.S. Government has expressed regret for these incidents and has conveyed that it will seek to avoid similar incidents in the future. The U.S. Government has informed that travellers, including private travellers, who have experienced difficulties during their travel screening at transportation hubs in the United States, can use the Department of Homeland Security Traveler Redress Inquiry Program (DHSTRIP) to resolve issues such as misidentification.

#### **Nuclear doctrine of 'no first use'**

2976. SHRI SANJAY RAUT:

SHRI ANIL DESAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that India has a nuclear doctrine-no first use;
- (b) whether it is also a fact that Pakistan does not have this doctrine; and
- (c) will the Prime Minister convince Pakistan to alter their nuclear policy?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) India's nuclear doctrine includes a posture of 'No First Use' of nuclear weapons. The Government of Pakistan has not issued a comprehensive nuclear doctrine.